

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल/email: helpdoc@rbi.org.in

June 19, 2020

**संचार विभाग,** केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 022- 22660502

## Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949– Sri Guru Raghavendra Sahakara Bank Niyamitha, Bengaluru, Karnataka –Enhancement of withdrawal limit for depositors to ₹1 lakh

Sri Guru Raghavendra Sahakara Bank Niyamitha, Bengaluru, Karnataka was placed under All-Inclusive Directions under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949 with effect from close of business on January 10, 2020 vide Directive DOS.CO.UCB.BSD-III D-2/12.23.283/2019-20 dated January 02, 2020 in the interest of depositor protection. The withdrawal limit per depositor under the existing directions is ₹35,000/-.

On a review of the bank's liquidity position and its ability to pay the depositors, it has been decided to enhance the limit for withdrawal per depositor to ₹1,00,000/- (Rupees one lakh only), inclusive of ₹35,000/- allowed earlier. With the above relaxation, more than 54% of the depositors of the bank will be able to withdraw their entire account balance.

All other terms and conditions of the Directive under reference shall remain unchanged.

Press Release: 2019-2020/2522

(Yogesh Dayal) Chief General Manager